

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 228/BB/2018	For hearing - CIRP	Sec 9 of I&B code 2016	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s Bhuwalka Steel Industries Ltd	Mr. Shivadutt Bannanje RP

ADVOCATE FOR PETITIONER/s:

SHIVADUTT. B.
9845286251
A.P.

ADVOCATE FOR RESPONDENT/s: _____

ORDER

Heard Shri Shivadutt Bannanje, learned Resolution Professional. Learned Resolution Professional submits that Hon'ble High Court has stayed the interim order passed by this Tribunal on 08.04.2019 in W.P. No.50370/2019 (GM-RES) filed by M/s.GK Ispat Private Limited & Another on 06.11.2019. Both the parties are at liberty to make mention if any order passed by the Hon'ble High Court of Karnataka. Post the case on **07.01.2020.**

MEMBER(T)

MEMBER(J)

Verified
Pija

Court Officer